SUPPLEMENTARY DEMANDS FOR GRANTS (ASSAM) 1990-91

THE MINISTER OF FINANCE (SHRI YASHWANT SINHA): Madam, I beg to lay on the Table a statement (in English and Hindi) showing the Supplementary Demands for Grants for expenditure for the Government of Assam for the year 1990-91.

[Placed in Library. See No. LT-2199/91); No. LT-2204/911

THE BUDGET (TAMIL NADU) 1991-92

THE MINISTER OF FINANCE (SHRI YASHWANT SINHA): Madam, 1 beg to lay on the Table a statement (in English and Hindi) of the estimated receipts and expenditure of the Government of Tamil Nadu for the year 1991-92. [Placed in Library. See No. LT-2205/91]

SUPPLEMENTARY DEMANDS FOR GRANTS (TAMIL NADU) 1990-91

THE MINISTER OF FINANCE (SHRI YASHWANT SINHA): Madam, I beg to lay on the Table a statement (in English and Hindi) showing the Supplementary Demands for Grants for expenditure of the Government of Tamil Nadu for the year 1990-91. [Placed in Library. See No. LT-2206/91]

THE BUDGET (UNION TERRITORY OF PONDICHERRY) 1991. 92

THE MINISTER OF FINANCE (SHRI YASHWANT SINHA): Madam, I beg to lay on the Table a statement (in English and Hindi) of the estimated receipts and expenditure of the Government of Union Territory of Pondicherry for the year 1991-92. [Placed in Library. See No. LT-2207/91]

SUPPLEMENTARY DEMANDS FORGRANTS (UNION TERRITORY OFPONDICHERRY) 1990-91

THE MINISTER OF FINANCE (SHRI YASHWANT SINHA): Madam, I beg to lay on the Table a statement tin English and Hindi) showing the Supple-

mentary Demands for Grants for expenditure of the Government of Union Territory of Pand cherry for the year 199D-91. [Placed in Library. See No. LT-2208/91]

REPORTS OF THE COMMTTEE ON PUBLIC UNDERTAKINGS

SHRI DIPEN GHOSH (West Bengal): Madam, I beg to lay on the Table, a copy each (in English and Hindi) of the following Reports of the Commit ee on Public Undertakings: —

- (i) Tenth Report of the Committee on Public Undrtakings on action taken by Government on the recommendations contained in their fifty-eighth Report (Eighth Lok Sabha) on Air India Undue benefit to private operators.
- (ii) Eleventh Report of the Committee on Public Undertakings on action taken by Government on the recom-mendaiions contained in their Sixty-third Report. (Eighth Lok Sabha) on Cochin Refineries Limited.

REPORTS OF THE COMMITTEE ON THE WELFARE OF SCHEDULED CASTES AND SCHEDULED TRIBES

श्री राज मोहन गांधी: (उत्तर प्रदेश) - महोदया, मैं न्युचित जातियों श्रीर यनु मुचित जातियों श्रीर यनु मुचित जनजातियों के कल्याण संबंधी समिति के निय्नविधित प्रतिवेदनों की एक-एक प्रति (श्रीजी तथा हिन्दी में) सभा पटन पर रखता है:—

- (i) इंडियन रेलवे कं ट्रकान सम्पनी लिमिटेड में निर्मित ज्यादियों और अनु-सचित जनजादियों के लिए शान्धण और नियोजन—रेल मंत्रालय (रेलवे वोर्ड) के संबंध में चौथा प्रतिवेदन।
- (ii) देता बैंक में अनुसूचित जातियों स्नौर अनुस्चित जाजाितयों के निम् चारक्षण स्नौप निनोजन तथा अनुस्चित जातियों
 स्नौर अनुस्चित जनजाितयों को बैंव परा
 उपलब्ध वराई गई ऋण सुधिर्म-ही त
 मंत्रालय (पर्धिक कार्य प्रिम्म-वैकिंग
 प्रभाग) के संबंध में 49वें प्रतिवेदन
 (ब्राठवीं लोक सभा) पर की गई कार्यवाही के संबंध में पांचवां प्रतिवेदन।